BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 24/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017

Name of the Company:

Capital Partners

V/s.

Reliance Defence & Engineering Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Dhaval Dave	Sv. Adu.	Respondent	
2. Jaimin Dave	Adv	Respondent	De
3- NAVIN PAHWA 1/6 GARGII NYAS	ADVOCATE ADVOCATE	APPLICANT APPLICANT	Mars

ORDER

Learned Advocate Mr. Navin Pahwa with Learned Advocate Ms. Gargi Vyas present for Operational Creditor/ Petitioner. Learned Senior Advocate Mr. Dhaval Dave with Learned Advocate Mr. Jaimin Dave present for Corporate Debtor/ Respondent.

Petitioner filed Respondent company's master data.

Reply filed by Respondents along with documents.

Heard arguments of Learned Counsel for petitioner and Learned Counsel for Respondent.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 26th day of May, 2017.